

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/160(KB)2023  
IN  
C.A.(CAA)/111(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	BAHUBALI DEALTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv.

Ms. Aisha Amin, Adv.

FOR RD

Mr. Manish Chandel AD, RD, ER

**ORDER**

1. Ld. Counsel for the Petitioner present. Mr. Manish Chandel AD, office of RD seeks one week time to file its observations. Rejoinder ,if any, be filed within 10 days thereafter.
2. Post this matter on 10.05.2024.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**